

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 10th August, 2018

No.HC.VII-100 (Pt.-VI)/2010/4720/A : Hon'ble the High Court has been pleased to ***nominate*** Shri Siddhartha Pratim Moitra, District and Sessions Judge, Kamrup (M), Guwahati (Assam) to participate in the "National Seminar for Principal District and Sessions Judges on Court Administration, Management and ICT" (P-1103), scheduled to be held from 24.08.18 to 26.08.18 at the National Judicial Academy, Bhopal.

The Officer is to attend the programme accordingly.

No.HC.VII-100 (Pt.-VI)/2010/4721/A : Shri Chandan Das, District and Sessions Judge, Baksa, Mushalpur (Assam) is ***exempted*** from attending the "National Seminar for Principal District and Sessions Judges on Court Administration, Management and ICT" (P-1103), scheduled to be held from 24.08.18 to 26.08.18 at the National Judicial Academy, Bhopal.

No.HC.VII-100 (Pt.-VI)/2010/4722/A : Smti Juri Dutta, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri, Bongaigaon (Assam) is ***exempted*** from attending the "Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994" (P-1106), scheduled to be held from 31.08.18 to 02.09.18 at the National Judicial Academy, Bhopal.

No.HC.VII-100 (Pt.-VI)/2010/4723/A : Hon'ble the High Court has been pleased to ***nominate*** Shri Binod Prasad, Judicial Magistrate, 1st Class, Baksa, Mushalpur (Assam) to participate in the "Workshop for Magistrates on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994" (P-1106), scheduled to be held from 31.08.18 to 02.09.18 at the National Judicial Academy, Bhopal.

The Officer is to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-100 (Pt.-VI)/2010/4724 - 4737/A dated 10.08.2018

Copy forwarded for information and necessary action to:

1. The Director, National Judicial Academy, Bhopal.
2. The Director, Judicial Academy, Assam.
3. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-100(Pt.-VI)/2010/4608/A, dated 6th August, 2018)
The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Kamrup (M), Guwahati / Baksa, Mushalpur / Bongaigaon. **He / she is requested to inform the concerned officer of his / her District accordingly.**
8. Shri Siddhartha Pratim Moitra, District and Sessions Judge, Kamrup (M), Guwahati
9. Shri Chandan Das, District and Sessions Judge, Baksa, Mushalpur
10. Smti Juri Dutta, Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri, Bongaigaon
11. Shri Binod Prasad, Judicial Magistrate, 1st Class, Baksa, Mushalpur

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fee (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY. Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.**

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptop with them while attending the programme.

12. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
13. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

DA 10.8.18

Registrar (Judicial)